


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K. ANANTHA PADMANBHA SWAMY – MEMBER
JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 211/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Caravan Roadways Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N Madhusudan.	Counsel	nandyganna.madhusudan @ yahoo.com 9848121772	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv.		
K. Jashwanth Rao	Adv.	8008286665	

ORDER

Learned counsel Mr.N.Madhusudan present for Petitioner.
Learned counsel Mr.Avinash Desai and Mr.K.Jashwanth Rao
present for Respondent.

Counsel representing both sides present and submitted that
matter has been settled. Memo filed by the parties jointly and
the same is taken on record. Petition is disposed of as
withdrawn.


MEMBER JUDICIAL